

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

IA 348 of 2018 in IA 163 of 2018 In TP 60 of 2019 [CP(IB) 32 of 2017]

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2020

Name of the Company:

Devesh Agrawal
V/s
Kuldeep Verma RP of K S Oils Ltd & Anr

Section:

IA for Directions

ORDER

Learned Counsel Mr. Sanjay Bhatt appeared for the RP.

Learned Counsel Mr. Pavan Godiawala appeared for workmen.

Learned Counsel Ms. Natasha Shah appeared

List the matter for further consideration on 10.09.2020.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 3rd day of July, 2020


(MADAN B GOSAVI)
MEMBER (JUDICIAL)